- ANI, Univarta and Bhasha etc. for supply of news service to AIR and Doordarshan;
- (b) if so, the criteria fixed for such subscription;
- (c) the details of such subscription paid by AIR during the last three years to these agencies, agency-wise;
- other agencies on the news given by it; and
- (e) to what extent the AIR news service has made its base sound to ensure non dependence on other agencies?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) and (b) Yes, Sir. The subscription rate was fixed in the year 1994-95 for three years on the basis of the reach of All India Radio/Doordarshan and the viewership of the news bulletins by taking into account the number of Radio/TV homes in the country.

(c) The details of payment made to these agencies during the last three years are as under:—

Agency	1995-96	1996-97	1997-98
	(ir	rupees)	
PTI	4.93 crores	4.93 crores	5.42 crores
UNI	4.04 crores	4.04 crores	4.44 crores
ANI	Rs. 60,000	Rs. 66,500	Rs. 90,000

The payment of subscription of Bhasha and Univarta is in-built in the subscription payable to PTI and UNI respectively as these are corresponding Hindi Services of these agencies.

- (d) No, Sir.
- (e) The bulk of All India Radio news comes from its own Correspondents posted in different parts of the country and abroad. All India Radio is subscribing to these news agencies only to supplement its news sources.

HPTs/LPTs/VLPTs in Andhra Pradesh

- 2121. DR. MOHAN BABU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) total number of High Power Transmitters (HPTs), Low Power Transmitters

- (LPTs) and Very Low Power Transmitters (VLPTs) in Andhra Pradesh together with their locations;
- (b) whether Government have received complaints about malfunctioning of some HPTs, LPTs and VLPTs in Andhra Pradesh; and
- (c) if so, what action has been taken by Government to restore normal functioning of these transmitters?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) 77 TV Transmitters (HPTs-9, LPTs-61, VLPTs-6, Transposer-1) are presently functioning in Andhra Pradesh. A statement indicating their locations is enclosed as statement (See below).

(b) and (c) The Prasar Bharati has intimated that all the TV transmitters in Andhra Pradesh are reported to be functioning satisfactorily. No specific report has been received regarding their malfunctioning.

Statement

TV Transmitters Functioning in Andhra Pradesh

HPT

Anantapur

Hyderabad Kurnool

Nandyal

Rajamungary (Interim)

Tirupati

Vijaywada

Vishakhapatnam

Hyderabad (DD II)

LPT

Achannet

Adilabad

Adoni

Alagadda

Analapuram

Atmakur

Banswada

Belampally

Bhadrachalam

Bhatnsa

Bheemadolu

Bheenavaram

Chittoor

Cuddapah

Darsi

Enniganur

Gadwal

Giddalur

Guntakal

Hindupur

Jadcherla

Jagtial

Kadiri

Kakinada

Kanareddy

Karimnagar

Kavali

Khammam

Kosri

Kothagudam

Kuppam

Marepally

Macherla

Madhira

Madnapalli

Mandassa

Mandassa

Markapur

Medak

Mehboobnagar

Nagar Karnul

Nalgonda

Narayanpet

Narsaraopet

Nellore

Nirmal

Nizamabad

Ongole

Pedanandipadu

Proddutur

Rajanpet

Ramagundam

Siddipet

Srikakulam

Tanblapally

Tandur

Tirupati

Tuni

Visakhapatanam

Wanaparrtay

Warangal

Yellandu

VLPT

Chintapalli

Icchapuram

Paderu

Parwatipuram

Seetampeta

Sriselam

Transpser

Vijaywada

Government Instructions to Prasar Bharati Board

2122. SHRI GHUFRAN AZAM: Will the Minister of INFORMAT ION AND BROAD-CASTING be pleased to state:

- (a) whether Government's attention has been drawn to the news-item captioned "IB Ministry, Prasar Bharati lock horns" as reported in the Statesman dated 16th October, 1998;
- (b) if so, whether the Prasar Bharati Board has been turning down Government's instructions to review allocations of the commissioned programmes;
 - (c) if so, the facts and details thereof; and
- (d) the further corrective measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Yes, Sir.

- (b) All programme matters fall within the purview of Prasar Bharati and decisions in such cases including allocation of commissioned programmes are taken by them keeping in view the programme requirements of Doordarshan.
 - (c) and (d) Do not arise.

Rule regarding audition of Artists in AIR

- 2123. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the DG, AIP has waived off the rule of appearing before the local and main audition for certain artists thereby allowing back door entry;
- (b) if so, the names and streams of these artists during the last three years indicating reasons thereof:
- (c) the number of back door cases pending Vigilance enquiry; and
 - (d) the details of the above cases which have